

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-1071(ND)2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2018.**

**NAME OF THE COMPANY: M/s. State Bank Of India V/s. M/s. Shri Shyam  
Ji Ahrico Exports Pvt. Ltd.**


**SECTION OF THE COMPANIES ACT: u/s. 7 of IBC Code, 2016.**


<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
<b>Present:</b>		Mr. Srikaanth S. Iyyer, Mr. Gaurav Goel, Advocates for the Petitioner.		
		Ms. Medha Mukherjee, Mr. Bharat Grotra, Advocates for the Respondent.		

**ORDER**

Despite opportunity being granted, no reply has been filed so far.

Reserved for orders.

  
**(Deepa Krisnan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**